involved at all stages of implementation of the scheme from identification of courses, preparation and design of curriculum to actual on-site training. The courses shall be competency based, modular in nature and demand driven based on the need-based, surveys to make them more employmentoriented. Opportunity for acquistion of multiple skills shall be available to students to improve their employability. The inputs received from various State Governments have been kept in mind while preparing the revised scheme.

Amendment in Immoral Traffic (Prevention) Act

3250. DR. ABRAR AHMED : SHRI RAJEEV SHUKLA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government propose to amend the Immoral Traffic (Prevention) Act, on the recommendations of the National Commission for Women; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JASKAUR MEENA): (a) and (b) Yes, Sir. The recommendations made by National Commission for Women have been circulated to all States/UTs, Central Ministries concerned for their comments, which are awaited.

Alternative premises for IIAS

3251. SHRI KARTAR SINGH DUGGAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) alternative premises under consideration of Government for shifting Indian Institute of Advanced Study from Rashtrapati Niwas in Shimla;

(b) whether it can be accommodated elsewhere in Shimla itself or Dalhousie or some other quite hill station; and

(c) whether it is a fact that the institute is being brought to Noida, if so, will it not add to the congestion in the capital?